

6.	Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes	43.38	*	111.94	*	73.15	*	Funds released to Dispensaries, 40-Be Non-Residential Schools, Hostels, M
7.	Strengthening Education among Scheduled Tribes Girls in Low Literacy Districts	1712.32	*	2857.93	*	1512.48	*	Funds released to Educational Com Units) and other 2 Complexes.
8.	Support to Tribal Research Institute	86.53	43.47	0	0	2438.00	0	Financial assistance TRIs to carry out va to preserve and p culture and heritag country through documentation, ma preservation of art setting up of trii exchange visits for other parts of the St tribal festivals etc.

\* Funds under the schemes of GIA to VOs and Strengthening Education among ST girls are released only on receipt of Utilization Certificates of per GFR provisions.

\*\*\* Gujarat State Tribal Development Residential Educational Institutions Society.

**Grants-in-aid to NGOs for tribal development**

2699. SHRI BHUBANESWAR KALITA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is implementing schemes for development of tribals through Non-Governmental Organizations (NGOs) in the tribal areas of the country;

(b) if so, the details thereof along with the provisions for grants-in-aid to these NGOs;

(c) whether any grants-in-aid has been given to NGOs based in Assam and other North Eastern States;

(d) if so, the details thereof during the last four years; and

(e) whether these NGOs were able to utilise the grants-in-aid properly and within the stipulated time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Yes, Sir. Ministry of Tribal Affairs is implementing the following schemes through NGOs in tribal areas of the country:—

1. Grant-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes: The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security etc. through the efforts of voluntary organizations;
2. Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy Districts: The scheme aims to bridge the gap in literacy levels between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks, more particularly in naxal affected areas and in areas inhabited by Particularly Vulnerable Tribal Groups (PVTGs), and reducing drop-outs at the elementary level by creating the required ambience for education; and
3. Vocational Training in Tribal Areas: The scheme is aimed at upgrading the skills of the tribal youths in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential.

Under the schemes, grants are sanctioned as per scheme guidelines following the

procedure laid down under General Financial Rules applicable and amended from time to time. Under the scheme of Grant-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes, extent of assistance is 100% for those projects being implemented in the Scheduled Areas. For those projects being operated in areas other than Scheduled Areas, 90% of the total project cost is funded by the Government and the rest 10% is borne by the concerned Organization(s). Under the scheme(s) of Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy Districts and Vocational Training in Tribal Areas, extent of assistance is 100%.

(c) to (e) Yes, Sir. Grants-in-aid has been given to NGOs based in Assam and other North Eastern States. The details of grants-in-aid, scheme-wise, released to NGOs based in Assam and other North Eastern States during last four year are given in the Statement (*See below*). NGOs were able to utilize the grants-in-aid within the stipulated time-frame.

#### *Statement*

*Details of grants-in-aid, scheme-wise, released to NGOs based in Assam and other North Eastern States during last four years*

(Amount in ₹)

Sl.No. State	2014-15	2015-16	2016-17	2017-18
Scheme: Grant-in-aid to Voluntary Organisation working for the welfare of Scheduled Tribes				
<b>1. Arunachal Pradesh</b>				
No. of NGOs funded	8	3	9	9
Amount released	44975364	9569894	45605089	60523973
<b>2. Assam</b>				
No. of NGOs funded	6	6	9	10
Amount released	8755425	5785170	13766060	17077370
<b>3. Manipur</b>				
No. of NGOs funded	9	6	11	9
Amount released	21091546	6346350	39406207	26428954
<b>4. Meghalaya</b>				
No. of NGOs funded	1	2	1	2
Amount released	67215218	27479208	60692770	69770760

Sl.No.	State	2014-15	2015-16	2016-17	2017-18
5.	<b>Mizoram</b>				
	No. of NGOs funded	3	-	3	3
	Amount released	4039560	-	4016475	5589524
6.	<b>Nagaland</b>				
	No. of NGOs funded	2	-	-	1
	Amount released	3215437	-	-	3079598
7.	<b>Sikkim</b>				
	No. of NGOs funded	1	2	1	2
	Amount released	2564384	5454113	5205330	9081202
8.	<b>Tripura</b>				
	No. of NGOs funded	1	1	2	2
	Amount released	1715310	1582470	6602040	3261804

Scheme: Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts

1.	<b>Arunachal Pradesh</b>				
	No. of NGOs funded	1	-	-	1
	Amount released	4271709	-	-	3764528

*State-wise details of funds released to NGOS based in Assam and other North Eastern States during 2014-15 to 2017-18 under the scheme of vocational Training in tribal areas*

(Amount in ₹)

Sl.No.	State	2014-15	2015-16	2016-17	2017-18
Scheme: Vocational Training in Tribal Areas					
1.	<b>Assam</b>				
	No. of NGOs funded	2	-	3	3
	Amount released	7232000	-	9300000	18309335
2.	<b>Meghalaya</b>				
	No. of NGOs funded	1	-	-	1
	Amount released	3044800	-	-	5933200
3.	<b>Nagaland</b>				
	No. of NGOs funded	2	-	1	-
	Amount released	10392000	-	2448000	-